

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3347

ANSWERED ON:21.12.2004

PROPOSAL RECEIVED FROM NGOS FOR WOMEN CHILD WELFARE SCHEMES

Moghe Shri Krishna Murari;Reddy Shri Karunakara G.;Shaheen Shri Abdul Rashid

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of proposals received from NGOs working for women and child welfare in the country during each of the last three years and the current year, State-wise;
- (b) the number of proposals sanctioned so far, State-wise;
- (c) the reasons for delay in clearing the remaining proposals, State-wise; and
- (d) the time by which these are likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRJMATI KANTI SINGH)

(a) & (b) A Statement showing the details of proposals received and approved for the last three years as well as the current year till date is annexed. These details are also available in the Annual Reports of the Department.

(c) & (d) The reason for delay in clearing the proposals are as follows:

i) for want of requisite information from the NGOs and State Governments

ii) incomplete proposals are returned to the State Government

iii) The procedural requirement involves State Government and Technical Department and, therefore, no time frame can be fixed for clearing the proposals

iv) The proposals which could not be considered during the last year are considered next year

v) Due to constraints of funds

vi) Due to revision/norms of the schemes